# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 1195 ANSWERED ON 9<sup>TH</sup> FEBRUARY, 2017

#### PENDING ROAD PROJECTS

#### 1195 . SHRIMATI KAMLA DEVI PAATLE :

#### Will the Minister of ROAD TRANSPORT AND HIGHWAYS

## सड़क परिवहन और राजमार्ग मंत्री

#### be pleased to state:

- (a) the details of the pending road projects in the country including Chhattisgarh,
- (b) the details of the road projects completed in Chhattisgarh during last one year;
- (c) the present status of the sanctioned by-pass road on National Highway No.49 along with the reasons for not completing this project till date;
- (d) whether road projects are being delayed/stuck due to delay in land acquisition/shortage of labourers, if so, the details thereof;
- (e) the details of the amount allocated for the construction/repair of road projects, State-wise including Chhattisgarh; and
- (f) the effective steps taken to complete the road projects in a time bound manner?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

#### (SHRI PON. RADHAKRISHNAN)

- (a) & (d) Projects are pending mainly due to problems in land acquisition, utility shifting, non-availability of Soil/Aggregates, Poor performance of contractors, Environment/Forest/Wildlife Clearance, ROB & RUB issue with Railways, Public agitation for additional facilities, Arbitration/contractual disputes with contractors etc. Details are placed at Annexure-I.
- (b) & (c) Ten works amounting to Rs. 103.91 crore have been completed during last one year in the State of Chhattisgarh. The Bilaspur-Raigarh section of NH-49 (Old NH-200) is being developed to two-lane with paved shoulder in three-packages consisting of four Bypasses. The projects have already been awarded.
  - (e) Details are placed at Annexure-II.
  - (f) Regular monitoring is done at State Government as well as central Government level to complete projects in a time bound manner.

## Annexure-I

**ANNEXURE** REFERRED TO IN REPLY TO PART (a) & (d) OF LOK SABHA UNSTARRED QUESTION NO. 1195 FOR ANSWER ON 09.02.2017 ASKED BY SHRIMATI KAMLA DEVI PAATLE REGARDING PENDING ROAD PROJECTS.

The State / Union Territory-wise details of pending projects

S No	State/UTs/Scheme	Nos	Length (km)	Cost (Cr)
1	Assam	6	92.252	388.7
2	Bihar	7	88.5	415.82
3	Chhattisgarh	2	Bridges	22.72
4	Goa	6	Bridges	22.76
5	Gujarat	2	48.6	58.84
6	Haryana	1	3	8.27
7	Himachal Pradesh	6	Bridges	29.64
8	Jammu & Kashmir	1	4.97	13.56
9	Jharkhand	4	2	7.75
10	Karnataka	6	195.6	572.29
11	Kerala	9	38.4	83.74
12	Madhya Pradesh	10	11.6	31
13	Maharastra	2	236.9	18.47
14	Meghalaya	5	Bridges	17.3723
15	Mizoram	5	5.318	2.13
16	Odisha	5	127.9	690.1
17	Puduchery	1	13.3	11.77
18	Punjab	4	4.5	26.02
19	Rajasthan	12	272	765
20	Tamil Nadu	6	108.5	226.8
21	Telangana	4	2	125.7
22	Uttar Pradesh	10	131.09	376.1
23	Uttarakhand	14	16	116.11
24	LWE	51	2188.75	3953.86
25	NHDP-IV A	14	1507.01	6302.85
26	NHIIP/EAP	4	320	1045.68
27	SARDP BRO	15	274.194	1165.28
28	SARDP-NE(PWD)	33	1290.675	7491.19
29	NHAI	105	9577.51	89404.42

**ANNEXURE** REFERRED TO IN REPLY TO PART (e) OF LOK SABHA UNSTARRED QUESTION NO. 1195 FOR ANSWER ON 09.02.2017 ASKED BY SHRIMATI KAMLA DEVI PAATLE REGARDING PENDING ROAD PROJECTS.

The State / Union Territory-wise details of allocation (Rs. In Crore)

Sl. No.	States/UTs/Schemes/Agency	Allocation <sup>\$</sup>
1	Andhra Pradesh	2,010.31
2	Arunachal Pradesh	100.00
3	Assam	247.44
4	Bihar	1,397.43
5	Chhattisgarh	1,323.68
6	Goa	700.00
7	Gujarat	251.87
8	Haryana	150.00
9	Himachal Pradesh	250.95
10	Jammu & Kashmir	49.00
11	Jharkhand	200.00
12	Karnataka	983.38
13	Kerala	262.64
14	Madhya Pradesh	1,725.00
15	Maharashtra	1,851.92
16	Manipur	30.25
17	Meghalaya	41.27
18	Mizoram	30.00
19	Nagaland	50.00
20	Odisha	983.27
21	Punjab	2,675.40
22	Rajasthan	1,276.52
23	Sikkim	0.00
24	Tamil Nadu	430.00
25	Telangana	475.00
26	Tripura	40.00
27	Uttar Pradesh	2,338.62
28	Uttarakhand	342.62
29	West Bengal	1,355.71
30	Andaman & Nicobar Islands	0.00
31	Chandigarh	2.00
32	Delhi	2.00
33	Puducherry	20.00
34	Other projects under NH(O)*	2,069.80
35	National Highways Authority of India (NHAI)- Cess*	7,476.60
36	NHAI- Toll	7,500.00
37	NHAI- NH(O)	3,750.00
	National Highways & Infrastructure Development Corporation Ltd.	,
38	(NHIDCL) under NH(O)*	72.20
39	Special Accelerated Road Development Programme for North-East	4,520.00
	Region (SARDP-NE) including Arunachal Package*	1,520.00
	Special Programme for development of Roads In Left Wing	
40	Extremism affected Area (LWE) including Development of	760.00
	Vijayawada-Ranchi Road	
41	Externally Aided Projects - Head Quarters	116.38
42	IEBR / Borrowings by NHAI	59,279.00
	visional till Dec., 2016	
*- Sta	te/UT wise allocations are not made	